PAKISTANI INFILTRATORS IN ASSAM

165. SHRI RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to slate:

- (a) whether it is a fact that more than one lakh Pakistani infiltrators who had entered Assam during 1951—61 still remain to be SHRI K. DAMODRAN : evicted;
- (b) the reasons for which it had not been possible to evict these persons till now; and
- (c) whether security measures have been further tightened to ensure that such infiltrations are made extremely difficult?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) The number of such persons is now about 90,000.

- (b) Appeals preferred by 28,999 persons against eviction notices are pending before the Special Tribunals. Cases of another 2,276 persons are pending before the courts. Action to trace and evict the remaining persons is under way.
 - (c) Yes.

REGIONAL AUTONOMY FOR HILL DISTRICTS OF ASSAM

166. SHRI RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government of Assam and the Cabinet Committee at the Centre have considered the recommendations of the Pataskar Commission on regional autonomy for hill districts of A^{ssam} ana< conveyed their decisions to the Central Government; and
 - (b) if so, what are their decisions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) The recommendations of the Commission on the hill areas of Assam are being considered by the Cabinet Committee in consultation with the Government of Assam and the I representatives of the political parties con- I cerned.

MODIFICATIONS IN THE INDO-U.S. FOUNDATION Draft Agreement

SHRI M. V. BHADRAM:

167 -{ SHRI P. K. KUMARAN : L

Will the Minister of EDUCATION be pleased to state : whether India has suggested modifications to the draft agreement for the proposed Indo-U.S. foundation; if so, what are the modifications suggested by the Government of India; andwhat is the reaction of the United States Government thereto ?THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) and (b) Neither of the two Governments has committed itself to any draft agreement and as such the Government of India has not suggested any modifications. The reactions of educationists to various proposals, which had been tentatively formulated, will be fully taken into account by Government when further talks with the U.S. authorities, for which no time-table has so far been fixed, take place.

(c) Does not arise.

FUTURE SET-UP OF GOA

168. SHRI P. K. KUMARAN: Will the Minister of HOME AFFAIRS be pleased to state :whether any decision has been taken regarding the future political set-up of Goa; andif so, the nature of decision taken thereon? THE MINISTER OF STATE IN THB MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) Decisions have still to be taken regarding certain steps in connection with the determination of the future of